

Defective Case Register from 2025-02-14 to 2025-02-14

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/6482/2025	SAILABALA JENA	2025-02-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
2	D-RSA/6385/2025	HRUDANANDA MOHAPATRA	2025-02-14	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/-Paid. Decree Rs x (b) Appellate Court Judgement Rs 05/- Paid. Decree Rs 02/- not Paid. 2. Page-3 not available. 3. Not properly addressed in the I.A.
3	D-BLAPL/4870/2025	SAPAN KUMAR LENKA	2025-02-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per record, Annexures not properly page marked in Index.2.Page no.11 not neat and legible.
4	D-ABLAPL/4836/2025	SUSANTA KUMAR ROUT	2025-02-14	Name of the prosecutrix /informant shall not be reflected in the petition as per standing order on.3 dtd.9-7-2024 .
5	D-WP(C)/6475/2025	HITENDRA NATH RATH	2025-02-14	I.A. is not page marked.2.Code number is not correctly furnished in Assessment slip
6	D-CRLLP/3886/2025	BISWAJIT MOHAPATRA	2025-02-14	correct nomenclature is CRLREV
7	D-MSA/4124/2025	HIMANSHU SEKHAR MISHRA	2025-02-14	IA not correctly addressed
8	D-MACA/6305/2025	JYOTI RANJAN DEO	2025-02-14	1. Period of Delay 70 days 2.statutory deposit not made
9	D-MACA/6255/2025	G.P.DUTTA	2025-02-14	16-PETITION/APPEAL NOT IN TIME Period of Delay 1147 days
10	D-BLAPL/4789/2025	PUSPAMITRA MOHAPATRA	2025-02-14	As per rejection order name of the father not tally with cause title.Page no 9 vide annex-1 not neat.
11	D-MACA/5907/2025	PABITRA KUMAR NAYAK	2025-02-14	valuation not correctly furnished
12	D-SAO/6423/2025	DEBASIS TRIPATHY	2025-02-14	not correctly addressed .
13	D-WP(C)/5254/2025	SUBHADUTTA ROURAY	2025-02-14	.Subject Code Not Furnished .
14	D-MACA/6264/2025	G.P.DUTTA	2025-02-14	16-PETITION/APPEAL NOT IN TIME Period of Delay 57 days
15	D-WP(C)/6388/2025	LAMBODOR ACHARI	2025-02-14	1.page no not serially marked page no 52 repeated twice and after page no 94 page no marked as 96. 2. index not properly page marked.
16	D-BLAPL/4786/2025	SUSHANTA KUMAR JOSHI	2025-02-14	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Paragraph not correctly mentioned in the affidavit. 2..Petition not correctly addressed to Honorable Court
17	D-MACA/6268/2025	GIRIJA PRASAD DUTTA	2025-02-14	Period of Delay 15 days
18	D-MACA/6259/2025	G.P.DUTTA	2025-02-14	16-PETITION/APPEAL NOT IN TIME Period of Delay 56 days
19	D-CONTC/6275/2025	AMIYA KUMAR MOHANTY	2025-02-14	1-Assessment slip not fully filled up,2-Occupation of deponent not stated in affidavit
20	D-CONTC/6064/2025	GOPAL KRUSHNA NANDA	2025-02-14	17-REFERENCE CERTIFICATE NOT FURNISHED.
21	D-MACA/5851/2025	MAHITOSH SINHA	2025-02-14	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
22	D-WP(C)/6460/2025	AMITAV TRIPATHY	2025-02-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date mentioned in Annexure-1 does not tally with bookmarks index,index and averment of writ petition
23	D-CRLMC/4719/2025	PRANAY KUMAR MAHARAJ	2025-02-14	Name of PS not correct in cause title.
24	D-CRLMC/4364/2025	SUNIL KUMAR PATNAIK	2025-02-14	1. Page nos. 13 and 14 annexures-2 and 3 not exhibited. 2.Name Of The Filing Advocate Not In Capital Letters In The Petition
25	D-WP(C)/6442/2025	PRAFULLA KUMAR MOHAPATRA	2025-02-14	1.The name of opp.parties in index not correctly furnished.2.Annexures-2 and 3 not correctly page marked in index and book marks index.
26	D-CONTC/6070/2025	ADV.	2025-02-14	PAGE NOS.11 and 14 NOT LEGIBLE
27	D-CRLMC/4393/2025	ANIRUDHA DAS	2025-02-14	1. This case related to sexual offences the name of victim and other details deleted from the petition as per the standing order 3/2024 and put up for SR thereafter
28	D-CONTC/5987/2025	ADV	2025-02-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
29	D-ABLAPL/4900/2025	PRIYA RANJAN SINGH	2025-02-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. Deponent not signed in the affidavit.
30	D-CRLMP/4411/2025	SANJAY KUMAR BEHERA	2025-02-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
31	D-WP(C)/6390/2025	JYOTI PRAKASH SAMAL	2025-02-14	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. In the index case no not mentioned in serial no 7. 2.Date mentioned in the petition at page 9 under annexure-5 not tally to annexure-5.3. As per averment at page 9 annexures are not properly described.4. Petition not correctly

				addressed to the Honorable court in both the writ petition and in I.A. petition.5.Petition not correctly addressed to Honorable Court
32	D-WP(C)/6235/2025	SATYAJIT SAMAL	2025-02-14	1.Subject Code Not Furnished . 2.Petition not correctly addressed to Honorable Court 3.Paragraphs not properly mentioned in DECLARATION.
33	D-WP(C)/6503/2025	HEMANTA KUMAR MOHANTA	2025-02-14	Age of OP No 5 and 14 not Mentioned in the Cause Title.
34	D-BLAPL/4855/2025	AMLAN SHAKTI PAUL	2025-02-14	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.page no. 9 not neat.2. Signature of executant and name in V.nama, not tally with rejection order and petition.
35	D-ABLAPL/4853/2025	BIKASH KUMAR PRADHAN	2025-02-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Age of the deponent on affidavit does not tally with cause title.2.Provision of Law not correctly furnished.
36	D-ABLAPL/4860/2025	NIKUNJA KUMAR ROUT	2025-02-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.9 not neat and legible.
37	D-WP(C)/6353/2025	DEBENDRA KUMAR DHAR	2025-02-14	Date of order mentioned on the top of the I.A petition is incorrect.
38	D-WP(C)/6357/2025	BADRINARAYAN PANDA	2025-02-14	Page 27 to 29 not neat.
39	D-WP(C)/6487/2025	RABI NARAYAN PANDA	2025-02-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Code No not furnished in the Affidavit
40	D-WP(C)/6504/2025	KSHIROD KUMAR SAHOO	2025-02-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
41	D-RSA/6459/2025	ANKITA MUKHERJI	2025-02-14	The name of both the Lower Courts be corrected in both the Index.
42	D-CMP/5732/2025	TIKERAM MEHER	2025-02-14	3-AUTHENTICATION FEE IS DEFICIENT. .Authentication fees of Rs .2.20 paisa not paid on annexure - 3 . 2 .Page -56 of annexure -4 is reversly annexed . 3 .Occupation of opp. party no. 1 mentioned differently in cause title .
43	D-BLAPL/4852/2025	JULU KHANSAMA	2025-02-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. Authorization to swear affidavit on behalf of petitioner not furnished in affidavit.
44	D-WA/5943/2025	IN PERSON	2025-02-14	Put up for SR after filing of C copy of impugned order

45	D- MACA/6233/2025	PRATIVA MISHRA	2025-02-14	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
46	D- CRLMC/4722/2025	JYOTIRMAYA SAHOO	2025-02-14	PS case no. not mentioned in cause title.
47	D- CONTC/5947/2025	ADV.	2025-02-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
48	D-WA/6192/2025	DEEPALI MAHAPATRA	2025-02-14	1. Period of Delay 1098 days delay
49	D-WP(C)/6485/2025	RABI NARAYAN PANDA	2025-02-14	1.This case may be registered as WP(C)(PIL). 2..Subject Code incorrectly Mentioned
50	D- CRLLP/4743/2025	MANAS RANJAN DHAL	2025-02-14	Index is wrong in respect of anx.1.
51	D- CRLMC/4791/2025	DEEPAK KUMAR DAS	2025-02-14	1. Sl. no.2 not correctly furnished in affidavit. 2. Authentication fee Rs.1.10/- to be paid
52	D- CONTC/5982/2025	ADV.	2025-02-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
53	D- CRLMC/4792/2025	DEBASHREE PARIDA	2025-02-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
54	D- CONTC/6052/2025	ADV.	2025-02-14	PAGING OF INDEX,SYNOPSIS AND DATE CHART BE OMITTED 2. REFERENCE CERTIFICATE NOT CORRECT
55	D- BLAPL/4856/2025	AMIT BISWAL	2025-02-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Occupation not furnished in affidavit. 2.As per rej. order year not tally with date chart.
56	D- MACA/5967/2025	JEEVANJYOTI MOHANTY	2025-02-14	1.Copy of Trial Court Judgement / Order xerox copy filed not visible put up for further SR after filling of c copy of impugned judgement
57	D- CRLMC/4424/2025	TRILOCHAN PANIGRAHI	2025-02-14	8-CAUSE TITLE NOT IN ORDER.

				Certified copy of FIR (Anx.3)be filed, (ii)Number of vehicle not given on cause title of IA
58	D-CRLMP/4787/2025	NISHIKANTA MISHRA	2025-02-14	3-AUTHENTICATION FEE IS DEFICIENT. A.fee of Rs 4.50 paise to be paid .
59	D-CRLMC/4734/2025	BISWAJIT RANJAN TRIPATHY	2025-02-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Occupation of the deponent on affidavit not furnished.2. Provision of Law not correctly furnished.3 As per order under Annexure-1,date of year not correctly furnished in para-3 of the petition.
60	D-CRLREV/4783/2025	BHABANI SHANKAR DASPARI	2025-02-14	Certificate regarding non filing of revision before learned Sessions Judge not filed
61	D-BLAPL/4806/2025	MAHES DAS	2025-02-14	ST Case No in free copy Rejection order is wrongly shown as ST 55/2029. Free copy may be returned to the filing advocate for correction and Resubmit after correction for further SR.
62	D-CRLMC/4842/2025	GYANA RANJAN DHAL	2025-02-14	1.Petition not correctly addressed to Honorable Court 2.Receipt Showing Serv.copy To CBI not Filed.
63	D-BLAPL/4873/2025	SAPAN KUMAR LENKA	2025-02-14	Father name of Petitioner name donot match with father name of said petitioners in Rejection order No BA No 109/2025
64	D-BLAPL/4804/2025	GYANA RANJAN NAYAK	2025-02-14	.Petition not correctly addressed to Honorable Court
65	D-BLAPL/4954/2025	AJAYA KUMAR JENA	2025-02-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.order dtd.10.2025 mentioned under annex-3 does not tally with the Index. 2..Subject Code incorrectly Mentioned 3.Petition not correctly addressed to Honorable Court
66	D-CMP/5827/2025	KSHIROD KUMAR ROUT	2025-02-14	.Petition not correctly addressed to Honorable Court
67	D-BLAPL/4850/2025	AMLAN SHAKTI PAUL	2025-02-14	As per rejection order, G.R.no. not furnished in synopsis and petition.
68	D-CMP/6378/2025	DIPAK RANJAN MISHRA	2025-02-14	Status of parties in trial court not stated(ii)Impugned order is appealable and lies to learned District Judge
69	D-MACA/6026/2025	ADAM ALI KHAN	2025-02-14	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. Period of Delay 181 days
70	D-ABLAPL/4825/2025	PRABIR KUMAR RAY	2025-02-14	Petition not correctly addressed to Honorable Court.
71	D-CRLMP/4813/2025	BIKRAM KESHARI RAJ	2025-02-14	3-AUTHENTICATION FEE IS DEFICIENT. A.fee of Rs 4.40 paise to be paid .

72	D-WP(C)/6420/2025	KAJAL SAHOO	2025-02-14	1.The name of the father of the petitioner not furnished.2.Annexure-1 is not attested as true copy.
73	D-CRLMC/4634/2025	HRUDANANDA MOHAPATRA	2025-02-14	1.Affidavit is not proper since S.I.no.2 appears to be wrong.2.C.copy of Annex-7 not filed.
74	D-RSA/6360/2025	SANJAY KUMAR PRADHAN	2025-02-14	1. Court Fee Rs.277/- Payable Not Paid. 2.Being aggrieved Portion and Prayer Portion be corrected.
75	D-MACA/6204/2025	SABITA RANJAN PATTNAIK	2025-02-14	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Court Fee Rs.1982/ payable not paid
76	D-CRLMC/4826/2025	SUSANTA KUMAR ROUT	2025-02-14	14-NOT PROPERLY INDEXED. 1. Occupation not furnished in affidavit.
77	D-BLAPL/4859/2025	TUKUNA KUMAR MISHRA	2025-02-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per FIR. details,date of disp.of not furnished in the ref. certificate. 2.Sl. 8 has been reflected two times of petition.3.Paragraphs not correct in the affidavit. 4.Page nos. 14 and 28 partially neat.
78	D-ABLAPL/4879/2025	SAROJ RANJAN SUBUDHI	2025-02-14	Petition not correctly addressed to Honorable Court.
79	D-CONTC/6270/2025	HEMANTA KUMAR MOHANTA	2025-02-14	1.Period of Delay 4year
80	D-CRLMC/4657/2025	TIKERAM MEHER	2025-02-14	1.This case related to sexual offence the name of the victim deleted from the petition as per the standing order 3/2024 and put up for S.R.thereafter.
81	D-WP(C)/6419/2025	KAJAL SAHOO	2025-02-14	Annexure -3 not legible .
82	D-CRLMC/4399/2025	BISWABHUSAN DAS	2025-02-14	14-NOT PROPERLY INDEXED. Age of the petitioner not furnished in affidavit.
83	D-ABLAPL/4818/2025	SYED IQBAL	2025-02-14	.Petition not correctly addressed to Honorable Court
84	D-WP(C)/5930/2025	MANDEEP KALRA	2025-02-14	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Prayer not signed by the advocate and date not furnished.Date not furnished in V.nama. 2..Petition not correctly addressed to Honorable Court
85	D-MATA/6249/2025	RUCHI RAJGARHIA	2025-02-14	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2/ not paid in c copy of judgement Decree Rs 5/ not paid in c copy of decree

86	D-CRLMC/4454/2025	TRILOCHAN PANIGRAHI	2025-02-14	8-CAUSE TITLE NOT IN ORDER. 14-NOT PROPERLY INDEXED. Certified copy of FIR(Anx.3)sought to be quashed be filed(ii)No.of vehicle not stated on cause title of iA (iii)Anx.1 is not VCR as per index.
87	D-MACA/5976/2025	BISHNU BRATA SINGH	2025-02-14	1. Deficit Rs 2/ for A.C.W 2.date of judgement not correctly furnished in index
88	D-CRLMC/4631/2025	TRILOCHAN PANIGRAHI	2025-02-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. Anxs.1 and 2 not filed,(ii)Certified copy of FIR(Anx.3)be filed(iii)No.of vehicle not given on cause title of IA.
89	D-RSA/6295/2025	AMITABH PRADHAN	2025-02-14	8-CAUSE TITLE NOT IN ORDER. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Period of Delay 133 days. 2.Respondents-2(a) and 2(b) added as Parties vice R-2 of Lower Appellate Court, not yet substituted
90	D-CRLMC/4729/2025	TUKUNA KUMAR MISHRA	2025-02-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. As per FIR.details date of disp. of not reflected in ref. certificate.2.Sl. no. 14 not found in annex.2. 3.Serial no. of Pragraphs in I.A.petition and in serial 4 of paragraph is mentioned as CRLMC instead of I.A. to be corrected.
91	D-CRLMC/4693/2025	JUGALA KISHORE PANDA	2025-02-14	1. Order dated not correctly furnished sl.no.5 in Index page. 2. Occupation not furnished in affidavit.
92	D-CONTC/5937/2025	KUNJA SUNDAR DAS	2025-02-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
93	D-MATA/5996/2025	GOPINATH MISHRA	2025-02-14	1.Period of Delay 42 days
94	D-MSA/5687/2025	AFRAAZ SUHAIL	2025-02-14	Put up for S.R. after filing of full fledged Index
95	D-CRLMP/4685/2025	RAJENDRA NARAYAN ROUT	2025-02-14	.Subject Code incorrectly Mentioned
96	D-RPFAM/5483/2025	DEEPALI MAHAPATRA	2025-02-14	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Period of Delay 2 days
97	D-CONTC/5924/2025	ADV.	2025-02-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
98	D-CRLMA/4221/2025	SWARUP KUMAR PATNAIK	2025-02-14	Place it after filing of order in ABLAPL passed on 18-07-204

99	D-RPFAM/5572/2025	NETRANANDA BISWAL	2025-02-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 3363 days 2.date not mentioned in v.nama 3.not correctly addressed
100	D-CRLA/4679/2025	PRABIR KUMAR RAY	2025-02-14	good ground certificate not furnished
101	D-WP(C)/6455/2025	ABHILASH MISHRA	2025-02-14	D C FEE OF RS 12/TO BE PAID
102	D-WP(C)/6473/2025	PUSHPARAJ BHARADWAJ,C.G.C	2025-02-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
103	D-RSA/6274/2025	ANURAG PATI	2025-02-14	8-CAUSE TITLE NOT IN ORDER. 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid. (b) Appellate Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid. 2. 1.R-4(b) and 4(c) added as Parties vice R-1(b) of Lower Appellate Court but not yet substituted.3.R-1(a) in the Lower Appellate Court not made Party In this Appeal.4.C.Fee payable left blank in the Appeal Memo.
104	D-CRLMC/4443/2025	SUJATA JENA	2025-02-14	1.This case related to sexual offence the name of victim,victim father and their address deleted from the petition as per the standing order 3/2024 and put up for S.R. thereafter.
105	D-CRLMC/4629/2025	AMITAV TRIPATHY	2025-02-14	1.Deficit of Rs.6/- to be paid in cause title.
106	D-BLAPL/4835/2025	SUSANTA KUMAR MISHRA	2025-02-14	Page no. 16 not properly scanned.
107	D-RVWPET/6280/2025	AMIYA KUMAR MOHANTY	2025-02-14	Prayer may stick to one date
108	D-WP(C)/6292/2025	DHARMENDRA SETHY	2025-02-14	Age of opp.party No.5 not furnished.
109	D-CONTC/5988/2025	ADV.	2025-02-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.W.P.(c) No. Wrongly Mentioned On The 1st Line Of The C.T.
110	D-BLAPL/4790/2025	KEDAR CHANDRA SARANGI	2025-02-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 22 not neat.
111	D-CRLA/4713/2025	BHARAT BHUSAN ROUTRAY	2025-02-14	1-Good ground certificate not furnished,2-Date of order of free copy wrongly mention at line-5 of page no.5
112	D-WP(C)/6335/2025	ITISHREE TRIPATHY	2025-02-14	.Receipt Showing Serv.copy To it not Filed.
113	D-WP(C)/6477/2025	AMITABH MISHRA	2025-02-14	Annexure-14 not neat .

114	D-WP(C)/6402/2025	BINAYAK MOHAPATRA	2025-02-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
115	D-BLAPL/4831/2025	DEEPAK KU SAHOO	2025-02-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
116	D-BLAPL/4833/2025	DEEPAK RANJAN PARIDA	2025-02-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
117	D-WP(C)/6296/2025	PRAVASH CHANDRA JENA	2025-02-14	Synopsis and date charts are not alphabetically paginated.
118	D-WA/6133/2025	LALIT KUMAR MAHARANA	2025-02-14	Put up for SR after filing of C copy of impugned order In index Anx.-33 Date of order furnished wrong, Being aggrieved and Good ground certificate be filed.
119	D-BLAPL/4846/2025	PRAHALLAD SAHU	2025-02-14	Date of PS case wrongly mentioned in rejection order.
120	D-CRLMP/4651/2025	ARIJEET MISHRA	2025-02-14	1.page no.11 not neat and legible.
121	D-RVWPET/6400/2025	DIPTI RANJAN BHOKTA (C.G.C.)	2025-02-14	Status of the parties not furnished
122	D-RSA/6412/2025	P. V. BALAKRISHNA	2025-02-14	1.D.C.Fee of Rs.174/- to be Paid. 2.Authentication fee due on the Appellate Court Judgement Rs 05/-Paid. Decree Rs 05/- not Paid 3.Not properly addressed.4.Date of judgment in the Being Aggrieved portion be corrected.
123	D-WP(C)/6300/2025	PRASANTA KUMAR JOSHI	2025-02-14	Affidavit is not page marked.
124	D-CMP/6382/2025	KISHORE KUMAR MISHRA	2025-02-14	Neat page nos.12 and 16 be filed.
125	D-WP(C)/6338/2025	ITISHREE TRIPATHY	2025-02-14	.Receipt Showing Serv.copy To it not Filed.
126	D-WP(C)/6332/2025	ADHIRAJ MOHANTY	2025-02-14	1.Receipt Showing Serv.copy To ct not Filed. 2.Petition not correctly addressed to Honorable Court
127	D-BLAPL/4840/2025	BISWAJIT RANJAN TRIPATHY	2025-02-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 12 partly neat.
128	D-WP(C)/6447/2025	TUKUNA KUMAR MISHRA	2025-02-14	1.Synopsis is not alphabetically paginated.2.The name of opp.parties not correctly furnished in index synopsis affidavit and vakaltnama
129	D-CMP/5157/2025	SUSHANTA KUMAR JOSHI	2025-02-14	3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 1 .In prayer portion of c .m .p and I .A name of court not furnished . 2 . .Father name of petitioner nos .1(a) to1(c) not furnished in cause title . 3 .Authentication fees of Rs . 21 .50 paisa is deficit on annexure -2 4 .Opp. party name in I .A is not correct . Parties

				names and addresses are not filled up in vakalatnam a . 5 .Name of court not furnished in c .copy filed under annexure - 4 .6.In affidavit t,serial no .5 petitioner sworn affidavit for deponent instead of other petitioners .
130	D-WP(C)/6290/2025	SAROJ KUMAR PADHI	2025-02-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED THE NAME OF THE PETITIONER IN AFFIDAVIT NOT CORRECTLY FURNISHED.
131	D-CRLMC/4699/2025	JAGAMOHAN PATTANAIK	2025-02-14	1.Page 14 and 15 vide annex-1 not neat. 2.Receipt Showing Serv.copy To Vigilance not Filed.
132	D-ABLAPL/4814/2025	DR. BINODA KUMAR MISHRA	2025-02-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 19 not neat.
133	D-WP(C)/6316/2025	SWAYAMJIT ROUT	2025-02-14	Date mentioned in Annexure-2 and averment of writ petition does not tally with book marks index and index of writ petition. 2..Petition not correctly addressed to Honorable Court
134	D-CRLMC/4681/2025	SK. ZAFARULLA	2025-02-14	14-NOT PROPERLY INDEXED.
135	D-CRLMC/4694/2025	MANOJ KUMAR PANDA	2025-02-14	As per C.Copy of order the name of thePetitioner father not tally with cause title.Page 51 and 53 not neat.
136	D-WP(C)/6381/2025	AMITAV DAS	2025-02-14	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Court fee of Rs.2/- not affixed in V.Nama.
137	D-WP(C)/6321/2025	SAROJA KANTA SAMAL	2025-02-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED the name of opp.parties in index,affidavit and vakaltnama not correctly furnished
138	D-ABLAPL/4816/2025	PRANAB KUMAR SAMANTRAY	2025-02-14	Page 10 not neat.
139	D-ABLAPL/4832/2025	ARUN KUMAR BUDHIA	2025-02-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 7 and 8 partially neat.
140	D-CRLMC/4661/2025	AMARENDRA PRADHAN	2025-02-14	. Age of the petitioner in cause title not tally with affidavit and Name of the village not furnished in affidavit. 2. Date of order not correctly furnished in prayer of the petition. 3. Synopsis and date chart not mentioned in Index page 4.Names In Capital Letters Of All The Signing Advocates Not Indicated
141	D-MACA/6250/2025	G.P.DUTTA	2025-02-14	1. Period of Delay 57 days

142	D-CRLMP/4630/2025	SOUMYA RANJAN PATI	2025-02-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
143	D-WP(C)/6435/2025	PRAVASH CHANDRA JENA	2025-02-14	.Subject Code incorrectly Mentioned
144	D-CRLMP/4645/2025	SAROJ KU PADHI	2025-02-14	Synopsis and List of Dates and Events page mark not Correctly furnished
145	D-WP(C)/6415/2025	BIJAY KUMAR MOHANTY	2025-02-14	Legible copy of Annexure-3 to be filed.
146	D-BLAPL/4869/2025	BHOJARAJ SETH	2025-02-14	1.As per rejection order under Annexure-2,in G.R.Case No.1501of 2024 does not tally with para-1 of the petition.
147	D-CRLMC/4749/2025	BISWORANJAN SWAIN	2025-02-14	1. As per Index Annexures-2 to 4 are not properly mentioned in the body of the petition. 2. Describing of the Annex-5 not annexed in the petition and not mentioned in index.
148	D-BLAPL/4867/2025	SUDHANSU PRASAD MAHAPATRA	2025-02-14	1. As per rejection order under Annexure-1,the name of the Lower Court does not tally with synopsis and petition.
149	D-FAO/6119/2025	JAYDEEP PAL	2025-02-14	1.date not mentioned in v.nama. 2.not address in IA.
150	D-CRLREV/4175/2025	SUSHANTA KUMAR JOSHI	2025-02-14	put up for s .r after redacting the name and other details of prosecutrix from revision application
151	D-CRLMC/4778/2025	DIPTI RANJAN MOHAPATRA	2025-02-14	1. Certified copy of annex-1 not filed.
152	D-BLAPL/4871/2025	SAPAN KUMAR LENKA	2025-02-14	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Deficit court fee of Rs.2/- not paid on V>Nama.
153	D-CRLREV/4676/2025	DEEPAK KU SAHOO	2025-02-14	Revision not addressed,(ii)Date of judgment appears to be wrong in prayer,(iii)Number and date of impugned case wrongly stated in para 2

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 14-02-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RVWPET/199/2017	RVWPET/199/2017	MR.SATRUGHNA DASHA	OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER